

[श्री मधु लिमये]

की बिनती मैं नहीं मानता। आपका नापदंड क्या है यह मैं जानना चाहता हूँ। मैं अपने प्रस्ताव के लिये इजाजत मांगता हूँ। अगर पच्चीस लोग खड़े होंगे तो मेरा मामला जाएगा।

SHRI HEM BARUA : Dr. Ram Subhag Singh said that the matter may be dropped.

MR. SPEAKER : Yes; it is true that the Minister said it and Mr Masani also said so. But it is not my job to force anybody to drop or not to drop anything. Now that Mr Limaye's motion is before the House, I request....

श्री मधु लिमये : सब समझ गया हूँ मैं राम सुभग सिंह जी। मैं इजाजत मांगता हूँ।

श्री अटल बिहारी वाजपेयी (बलरामपुर) : इससे पहले कि आप यह प्रस्ताव सदन के सामने रखें अच्छा होता अगर माननीय सदस्य श्री श्रीकान्तन नायर ने खेद प्रकट कर लिया होता। मैं आप से निवेदन करता हूँ कि आप हमें थोड़ा मौका और दें उनसे बातचीत करने के लिए और मेरा खयाल है कि वह तैयार हो जाएंगे अपने आचरण पर खेद प्रकट करने के लिए।

MR. SPEAKER : Then we will take it up tomorrow. I do not think we should get excited on this matter. Tomorrow let us take up this matter, so that tempers may cool down and let us not speak with these feelings now. Shri Sreekantan Nair may also speak and friends from the South may speak. We shall take up this matter tomorrow.

12.48 hrs.

**PAPERS LAID ON THE TABLE
STATEMENT *re* DOCUMENTARY FILMS
AND NEWSREELS**

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH) : I beg to lay on the Table a statement showing decisions taken on seventy-nine recommendations of the Committee on Broadcasting and Information Media

on Documentary Films and Newsreels. [*Placed in Library. See No. LT-2035/67.*]

SHRI CHINTAMANI PANIGRAHI (Bhubaneswar) : Sir, I just wanted to make one submission. In spite of the assurances given by the Speaker in the last two sessions that the Hazari report should be taken up it is being postponed.

MR. SPEAKER : Order, order. Nothing will be raised here. I did not allow anything to be raised by Shri Vajpayee. At the Business Advisory Committee, the Minister is there. The Congress Members were also there. It is not myself alone. Business Advisory Committee means half a dozen Congress Members also. All of them consider the points and take a decision. If you want to write to the Business Advisory Committee again, you might do so. But nothing can be raised here now.

SHRI CHINTAMANI PANIGRAHI : In spite of the assurance, if the discussion of the Hazari report is dropped for two sessions consecutively, it will create a bad impression in the country about the House.

MR. SPEAKER : Order, order.

12.48½ hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following message received from the Secretary of Rajya Sabha :—

"I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 15th December, 1967 has passed the enclosed motion referring the Delhi Rent Control (Amendment), Bill, 1964, by Shri M. P. Bhargava, M.P., to a Joint Committee of the Houses and to request that the concurrence of the Lok Sabha in the said motion and the names of the Members of the Lok Sabha to be appointed to the said Joint Committee may be communicated to this House.

MOTION

"That the Bill further to amend the Delhi Rent Control Act, 1958, be referred to a Joint Committee of the Houses